

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 18034-JK (LD) of 2023

DATED:- 26 - 12 - 2023

Sanction is hereby accorded to the appointment of Officer's of Jal Shakti Department, as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 26.12.2023

No:-LAW-OIC/32/2023

Copy to the:-

1. Learned Advocate General, J&K.
2. Financial Commissioner (Additional Chief Secretary) Jal Shakti Department
3. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

Reyaz Ali Bhat
26.12.23

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Annexure to the Government Order No:- 18034-JK(LD) of 2023 dated 26.12.2023

S.No.	Title of the Case	Case Name	Name of the Officer (OIC) appointed
1.	CP No. 258/2023 in OA No. 1523/2022 .	Gayatri Devi V/s UT of J&K & Ors.	Er. Ashok Kumar Sharma, Executive Engineer, Jal Shakti (PHE) Division, Udhampur
2.	WP (C) No. 2135/2023 & CM No. 7739/2021	R.D. Singh anr. Vs Union Territory of J&K and Ors.	Er. Rajneesh Kohli XEN, TWID Jammu

Rajneesh Kohli